

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 622
142/241- 242/ND/2019**

IN THE MATTER OF:

Mr. Ajay Kumar Jindal and Anr.

...APPLICANT

Vs.

M/s. Ridhisidhi Rolling Mills Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

**Order delivered on 23.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

**:Adv Rakesh Wadhwa,
AdvItishaGulati and AdvChirag
Jain**

For the Respondent

:

For the RoC

:Asst. Roc

ORDER

Due to paucity of time, matter is adjourned to **21.02.2023**.

**Sd/-
(COURT OFFICER)**